#### BENCH-I

#### NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.145/2013

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th January 2018, 10.30 A.M

Name	of the Company	Tirumala Infrabuild Pvt.Ltd. & OrsVersus-IDIO Construction & Industries Pvt.Ltd. & Ors.  397/398		
U	nder Section			
SI. No.	Representa	nation of Authorized Appearing on behalf of tive (IN CAPITAL ETTERS)		Signature with date
1.		RA KUMAR (Advocate) DANI CHATTERJEEG		) Ruce 19/01/18
1.	HULDIP MALLI		Manukas (*	
2. 1	VRMILA CHAKR	ABORTY, Adv. for the	e Respondent Nos. 1,2 & S	B.1.18

### <u>19.01.2018 (S.No.115) – Tirumala Infrabuild.</u>

# ORDER

Ld. Counsel for the petitioner as also Ld. Counsel for the respondents are present.

Matter is part heard.

List on 16.02.2018.at 12.00 noon,

Sd

(Jinan K.R.) Member (Judicial) 8d

(V.P. Singh) Member (Judicial)